

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 3123(H)
TO BE ANSWERED ON 31st DECEMBER,2018

MPEDA

3123(H). SHRIMATI REKHA VERMA:

SHRI LALLU SINGH:

Will the Minister of **COMMERCE & INDUSTRY (वाणिज्य एवं उद्योग मंत्री)** be pleased to state:

- (a) whether the Marine Products Export Development Authority (MPEDA) is paying less attention towards the export of marine products;
- (b) if so, the reaction of Government thereto;
- (c) whether MPEDA proposes to venture into other areas and is trying to make a big organisation through expansion;
- (d) if so, whether the Government propose to bifurcate MPEDA and if so, the details thereof; and
- (e) the steps proposed to be taken for careful scrutiny of new suggestions pertaining to MPEDA policy?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सी. आर. चौधरी)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI C. R. CHAUDHARY)

- (a) No Madam.
- (b) Does not arise.
- (c) No Madam. The functions of MPEDA are limited to as laid down in the MPEDA Act, 1972.
- (d) No, Madam.
- (e) No changes to MPEDA Policy are currently envisaged by the Government.
